[The Deputy Chairman in the Chair]

Statement

MOTION REGARDING APPOINT, MENT OF A MEMBER OF THE LOK SABHA TO THE JOINT COMMITTEE OF THE HOUSES ON THE INDIAN 'MEDICAL COUNCIL (AMENDMENT) BILL.1987. THE MINISTER OF HEALTH AND FAMILY WELFARE (SHR1 MOTJ LAL VORA): Madam, I move-That this 'House recommends to the Lok Sabha- that the Lok Sabha o appoint a Member of the Lok Sabha to the Joint Committee of the Houses on the Indian Medical Concil (Amendment) Bill, 1987, in the .vacancy caused by the resigna-from the membership of the . Joint Committee and communicate to this House" the name of the member so pointed by the Lok Sabha -to the Joint Committee

.The question was put a dopeted.

MOTION FOR ELECTION TO THE COUNCIL THE INDIAN INSTITUTE BANGALORE THE MINISTER SCIENCE OF STATE IN THE . DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SAHI): Madam, I

"That in pursuance of the provisions contained in sub-clause (e) of clause 9.1 of the Scheme for the Administration and Management of the Properties and Funds of the Indian Institute of science, Bangalore, read with Regulation 9.1 of the Regulations of the Institute, this House do proceed- to elect in such manner as the Chairman may direct, onie member from among the members of the House to be a member of the Council of- the Indian Institute of Science, Bangalore in the vacancy caused by the retirement of Shri H. Hatvumanthappa from the membership of the Rajya Sabha on the 2nd April, 1988.

> The question' was put and the. mo-tion was adopted.

MOTION FOR ELECTION TO THE COURT OF THE ALIGARH MUSLIM UNIVERSITY

THE MINISTER OF STATE IN THE **DEPARTMENTS** OF EDUCATION AND . CULTURE IN THE MINISTR " OF HUMAN RESOURCE DEVELC MENT (SHRI L. P. SAHI): Mad I move-

"That In pursuance of item (x) of clause (l) of Statute i4»of Statues of the Aligarh Muslim L ..versify., as amended b., the Alig; Muslim (Amendme Act, 19.81 (63 of. 1881), this House proceed to elect in such mannethe Chairman may direct two Me bers from -Members on the House; to be among- the members of the "Court of the Aligarh Muslim." Uni-versity." The question the motion was adopted.

MOTION FOR ELECTION . TO THE ALL COUNCIL FOR **INDIA** TECH CAL EDUCATION THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRYOF)Ft MENT (SHRI' L."P. SAHI): Madam. I move-

That in pursuance of the provi. sions contained in clause (i)or subsection (4).of section 3 read with subsection (1> of section 4 of the All India Council for Technical Education Act, 1987'(52 of 1987)1, this House do proceed to elect on such manner ' as the Chairman may direct, one- member from among the members of the House to be a' member of the All India Council for Technical Education."

The question was nut and the WO. tion was adopted.

STATEMENT BY MINISTER TERRORISTS THREAT TO THE PRIME MINISTER AND RELATED .MATTER—Contd.

SHRI DARBARA SINGH (Punjab): Madam Chairman, r. would like to say Deputy something about the statement made by the Minister. The re-cent threats add the role of Pakistan

in destabilising India need to be taken seriously-by all patriotic Indians. it poses a serious danger to the Indian unijty., There are two important aspects of these threats which we should take, note of and the killings which have been going on fey the terrorists. !o say that the tern; have no religion. Some honourable Sikh accept it It may any terrorist. Terrorists have no deligion And the attempt to assa date the Minister should be an integrated conspiracy aegrating India. That are trained in Pafcisti lout saying and that they However what we have to it is part 'of an . international conspiracy 'to d.isinte. which which has now assumed the rnost dangerous dimensions. This being the position, it has noy seen why Pakistan has become a major instru- ment in the internal in tartget What;: be the (differences on internal poh-lisintergate India has.main target. . This question needs to be dispessionately examined and its. ans-wers found. In my humble ,qpini If India has to be destabilized and disintegrated, the object can only be achieved by creating chaos and disorder in the country. This was the reason why Mrs. Indira Gandhi was assas has.not achieved instead been of ting disintegrated', the entire nation, united behind Mr. Rajiv Gandhi, perhaps will to all these questions.

Papers Laid

Madam, in one of the letters of the terrorist Mr. Wassan Singh Singh, which been' published in today's papers, it has been clearly stated, that Mr Rajiv Gandhi 1MS "gone beyond his mother".

"What' does this mean? The obvious answer is that Mr. Rajiv Gandhi has foiled all the moves of these people to disintegrate India and Punjab is the first instance. Hence their main object is to concentrate on one thing. Has he not said, "to set right him in the same way as his mother was as the terrorist has put in his own words

on the Table

I would like to say that he has said in his letter one more serious thing. Very'seriously he has said it in his letter and that is that the peoplers, Indira Gandhi. should be should be inquired as to rid I say that this We should has earned the wrath of then should ?. mist for known as to who their merit imperialist forces are there which ard for destabilization of Ir Whatever be our differences on the internal policies, it has to be admitted that today, in the world situation as it is, India' .under the leadership of Shri Rajiv Gandhi ha- been ma! positive contributions to create a arweapons-free asd non-viol

ke the African ceop] liberation the cause of the ping the non-aligned moven ed, ending the regional con!' h as Afghanistan and Kampuchea,

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[Shri Darbara Singh] India, under his leadership, has made a Valuable contribution. To deflect India from this path the entire fire is directed against him. In entire fire internal destabilisation of India through terrorist and secessionist activities and external pressures, including the arming a'nd training of terrorists, are two sides of the same coin. India is facing a serious threat, and to face this challenge as it is, we should have a national approach to such problems.

I would like to ask one or two ques tions. Unless religion and politics are separated the problem will remain in certain areas; the terrorists and other such element's who fundamental are fundamentalists and communal will continue their nefarious activities. sav-that the Indian Constitution is very clear on this iesue. It is men tioned in the Constitution of India,in article 26. In February 1984 there was one petition filed in the Supreme Court that. the Shrimoni Gurudwara Prabandhak Committee Act is not a valid one, keeping in view article 26, in which' it has been mentioned that we have to protect the religion but not to promote religion. In this respect it is stated that nowhere in the Cons titution is it stated that it is the busi ness of the Government to set up an institution on behalf of anv religi ous » minority. .. (Time bell rings) am . only putting questions, Madam, which must be replied to. And it is a serious matter which should be taken care of. There-fore, it is also discriminatory to the rest of the country. Will the Government look into this aspect also and see what is to be done/ And all the parties should set up a common platform t:o make a joint effort for removing terrorism from this country.

Secondly, I would like to say that there was a proposal to have a *patti on* the border. It is not the Punjab horde, only. Arms are coming from other sides also. The patti must have uprooted lakhs of people from that area. Will it not be possible to see this from this aspect that

within one kilometre of this border there must be identification cards issu, ed to the persons who are residing there? During the night the people should not be allowed to get out of the periphery of their village. During the day they should" go to work, but during the night they should not be allowed to get out of it. It will reduce also the smuggling of arms and the movement of people from this side and that side will also be checked to a large extent. The barbed wiring also to some extent can give relief. But that"" is not sufficient. More methods are to be employed as putting some police force so as to reduce the distance of their operation. -

With these remarks, I would like that all the people who are sitting in this House' must raise our spirits to this extent so that we can face terrorism as united Indians, riot' as separate 'parties.

SHR1 GURUDAS DAS GUPTA (West Bengal). Madam Deputy Chair-man, the question of security of the Prime Minister cannot be a narrow political question It is, of course, a national question and there can be no doubt that the State should provide the best possible security arrangements for the Prime Minister of the country, whoever may be in office, because, I-feel, a nation which cannot protect' its Prime Minister is dishonoured and humbled before the community of nations. Therefore, it is not a question of personal security of an individual but it is a question of the nation being able to protect its Prime Minister. Since Mahat-ma Gandhi had been assassinated, since Mrs. Indira Gandhi was shot, I believe the State should be a little more careful in providing the best possible arrangements for security. While perusing the statement and while listening to the speeches made yesterday, I am constrained to comment that the statement delivered by the Minister of State for Home Affairs lacks objectivity and political foresightedness. And if you will kindly bear with me, T say that the

statement contains an elemept of propaganda bias. I say propaganda bias because on page 6 at the end it is stated-

Statement

"The extremists have received directions from Pakistan that notwithstanding the pressure on them from the Indian security forces they .should continue committing terrorist crimes in Punjab and other parts of India including bomb explosion and attack on Hindu temples, elimination of Sikhs in the Congress Party and attack on pickets of security forces."

Since when has the Government of India come to the conclusion that the Congress Party has been singled out to be made the target of attack by the terrorists? I refuse to believe that. If the terrorists have made any body a target, it is the secular forces in the country that have been made the target, it is the forces fighting against terrorism, not those sitting in the chambers of Parliament or sitting in well-guarde^ conference rooms of a party, but people who are fighting terrorism in the streets of Punjab. I do not need the certificate of Mr. Ribeiro to tell us that it is the Com. munists who have been fighting with arms the terrorists in Punjab and Mr. Ribeiro is on record saying that if the other political parties had taken upon the political themselves responsibility as the Communists had taken then the strain on the administration would have been much lighter. Therefore, approach the. question of terro rism from the point αf view Party that Congress or some of the leaders have been made the target—i shall not call it a falsehood but I shall say definitely-is' not the real truth. At least it is a departure from the fact of life. Who does not know that Darshan Singh Canadian was killed, who does not know that Suman Singh, a leading writer, was killed? Therefore, it is not that Rajiv Gandhi or any leader has been made the particular target. AH of us are targets. The feeling must be that the secular forces have been made the target. If you do not put the words

in that way, you isolate the Congress from the rest of secular forces and a division in the secular forces cannot be a guarantee for our success' in our fight against terrorism.

by Minister

Coming to my question on the state Minister, the Minister the ment of been ambigous. He has has heen speaking of external links, he has been speaking of international ramifica tions, he has been speaking of their re ceiving aid from across But the Minister has been conspicuously silent on who is actually stringing, who incit Pakistan behind. ing from Pakis tan is a doll dancing on the table. Pakistan is just in front of you. But who is drawing the strings? Who is making the back-seat driving? It being done by imperialism. I our energetic Home Minister is really shy to name imperialism and America. I do not know what the source of his shyness is. America must be named Probably the categorically. name American imperialism might have put somebody there in trouble. But I believe that it is America and Ame rican imperialism and the imperialism on a global scale which is after desta bilising India. What is Pakistan in comparison to India? In comparison to the massive strength, popular strength, democratic strength of our country, Pakistan is a pygmy to bring about destabilisation. The main point is that there is someone who is drawing strings, and that is American im perialism.

Secondly, Madam Chairperson, if you describe Pakistan as the power rendering assistance, you do not make any distinction between Zia and the democratic forces in Pakistan. Therefore, what has to be mentioned is not Pakistan but the ruling circles of Pakistan. What has to be mentioned is Zia and the people around him. To describe Pakistan as it is without making a distinction between the forces and the forces there in Pakistan who

[Shri Gurudas Das Gupta]

do not like the, destabilising forces to be, at work, will be a great disservice to the cause of fight against destabilisation. Therefore, Madam, I do not like that they should speak of Pakistan. They. should make a distinction. Not only that. Madam. My point is that the .American involvement has to be clearly stated. Not only the American Involvement has to' be .stated but something. more has to be stated. That' something more is that this Government must be categorical denouncing America.erica is not denonuced and Pakistan is named, then the forces of destabilisation are not unmasked in the world as a whole. Therefore, Madam question, is Whether it is true that the other seeular, forces of the country have also, been the target-ofterrorists, whether it is true that someone is drawing the . strings of the doll which is dancing on the table, whether' it is true that Ame-rican imperialism is at;apork, whether-it is also true that there are forces in Pakistan.who are opposed to the working of Ziaiianti his conspiracies. I would like answers from him categorically; so that this does --not become a propaganda piece only but it also becomes in reality a - document to build up public opinion on a worldwide-scale.

SHRL V. NARAYANASAMY (Pom cherry). Madam Deputy Chairman, the hon. Minister of State has given a...

THE DEPUTY CHAIRMAN: Please try to be brief.

SHRI.V. NARAYANASAMY: I will net take more than five minutes. I will put only question. I will not go beyond the statement.Madam, the hon Minister, has given 'a somprehensire and exhaustive statement. If we go through that, it is a clear evidence that terrorists are being trained, by Pakistan. Terrorist activities have been master minded in Pakistan and execute 1 in Punjab. And the terrorists have been supplied the weapons and the terrorists have also been give all

sorts of facilities for the purpose of contacting their international links. Theretore, the statement is very comprehensive and clear. Madam, today also there is a revelation of a parties lar fact. There is the confession of a terrorist by name Nihal Singh which has appeared in the 'Times of India'. It says that these terrorists have been taken round various places in Pakistan. When they found their

access to India was not possible, they crossed over to India through the border of Rajasthan. Then another terrorist' has said that the terrorists who had been there are being assisted by Pakistani soldiers to transfer; the brought to in-Madam, terrorists have -been us Pakistan as their mother in laws place. They go from India, stay there, for some time take the weapons a cross over i to India, (Interruptions) Whether it is father-in-law or mother in-law, the Minister will Madam., they take Pakistan as their, own territory.

SHRI: V. GOPALSAMY (Tamil Nadu But people get hospitality only:' from the mother-in-law.

THE DEPUTY CHAIRMAN even father-in-law are hospital

SHRI V. NARAYANASAMY; would like to seek two clarifications from the hon. Minister. One we have seen life is in danger. When he went to Sri Lanka, there was an attempt on his life. In Rajghat also there was an attempt on the lite of the Prime Minister. Hon. Minister says that the diligence network was. sfi good, therefore you were able to tackle the situation. Now there is a clear threat...

ANH ON.MEMBER The geace made the threat

SHRI.V. NARAYANASAMY; Madam my personal feeling is that the gence network has failed as far Punjab is concerned, because , the. Border ..Security -Force which is oper rating in. that area and the -incidents which I have parrated narrated show thfJ the

were not so foolproof and they were not in a position to control the terror, ist activity in the border areas of PBnjab. Therefore, I would like to knoV from the hon. Minister whether they have thought of any strategy lor the purpose of completely cutting off the terrorists entering into India via Punjab borders and also Rajasthan and Himachal Pradesh. (Interruptions) . Now, you go to USA and do'that.

Madam, another thing is the attitude of the Ministry which i cannot understand. On the one side, we are sending our Foreign Secretary to proving our relations with Pakistan. Madam, Pakistan is a country which is zero when America is not supporting them. Now, on the one side we con--demn them and on the otfier side we want to improve our international relations with Pakistan. Therefore, I would like to know from the hon-Minister whether in view of all these aspects and Pakistan's direct involv-ment which has been proved by documentary evidence India will recall its Ambassador?

SHRI DEBA PRASAD . RAY (West Bengal); Madam,, on a point of order. As Mr. Gurudas Das Gupta has rightly pointed out, while referring to Pakistan and its obnoxious activities, we Administration or Zia-ul-Haq's Administration. Otherwise the people who are striving for the restroracion of democracy in Pakistan, who are looking up to India for support, they'will feel Aemoralised.

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh). Are you supporting them also?

SHRI V. NARAYANASAMY-. I agree with the hon. Member tha' we should ^caU it ^{Pak} administration and net thg people of Pakistan. We are against the Pakistan administration . and Pakistan authorities only.

SHRI SUBRAMANIAN SWAMY: You have said that you are supporting

tnose who are fighting for democracy. I want to know whether it is the official policy to supportT those elements in Pakistan which are fighting for democracy.

THE DEPUTY CHAIRMAN: No, no, that is not the point.

AN HON. MEMBER: That is the policy of the people of India.

THE DEPUTY CHAIRMAN: No,'no, 'that is not the point here. It is but of context.

\NASAMY: M whether,

seek

our' Go-

Then, Madam, I would like to say that one important aspect of the reve. lafions has come about six, seven or eight months thereafter, ' in 1987 the Home Ministry, the- persons who are in charge of the intelligence system, in 19.87 who were responsible tor they have to account for it

SHRI SUBRAMANIAN SWAMY: The Home Minister should resign, that is what you mean.

औं कैसार पति मिश्र (विहार) : महोद्रथा, हिन्दी में दो कहावत है, एक है-- "विधवा विलाप" और दूसरी है "समशःन बैराग्य"। मुझे यह सरकार इन दोनों रोगों ग्रसित दिखाई दे रही है। जब विजनेस लिस्ट के ऊपर यह विषय आया तो मन पर एक ऐसा परिणाम हमा कि हमारे प्रधानमंत्री श्रीर हमारे स्वराष्ट कहीं श्रचानकं ऐसे विशेष संकट में घिर गए थे, कहीं न कहीं गोली उनके ऊपर चल पड़ी । कहीं कार गिर गयी या कहीं हवाई जहाज रांकट में फंस गया लेकिन जब मंत्री महोदय का सात वनतव्य आया तो पढ़ने के बाद ऐसी हंसी **जाती** है कि आखिर है क्या इन सात पष्ठों के ग्रंदर, 25 मार्च को धमकी अरा पत, 24 मर्जुल को धमकी भरा पत्ने. ? मई को धमकी भरा पत्र, 18 मई की धमकी भरा पत्र, उजुलाई को धमकी भरा और महीदी समागम । मैंने 23 अप्रैल, 1984 को अपन ग्रहण की नी

श्री केलाश पति मिश्री

Statement

मझे याद है उस समय के तत्कालीन स्वराष्ट्र मंत्री ने वक्तव्य दिया था । उस समय के स्वराष्ट्र मंत्री के वक्तव्य से लेकर ग्राज तक जितने वन्तव्य हुए हैं एक-एक करके जोड़ करके देखें तो किसी वक्तव्य में और किसी विषय में कोई अन्तर दिखाई नहीं देता: मैं जानना चाहता हं कि सरकार कोई ठोस कदम का निर्णय लेकर ग्राना चाहती है या नहीं।

इसी 7-8 जलाई को बंगलादेश की सीमा पर, भारतीय सीमा पर चमने गया। क्च बिहार के श्रंतर्गत एक जिले में मैंकलीगंज और छपराहाट के बीच तीन बीचे नाम का एक छोटा सास्पाट है। पक्की सहक है। मुकलीगंज सहक पर जा रहा है। एक तरफ 20 गज की दूरी पर बंगला देश की सीमा है और दूसरी तरफ 15 गज की दूरी पर बंगला देश की सीमा । एक छोटा सा यपराहट नाम की जगह जो है उसमें 35 हज़ार की याबादी दिखाई पड़ी। हमारी सरकार इतनी उदार बन गयी है कि उसी सडक के ऊपर 178 मीटर जमीन, सड़क की जमीन वहां बंगलादेश को देने का विचार कर रही है। हमारा आवागमन हो, हमारे नागरिक आवें-जायें, हमारी फीज आये-जाये इसके लिए कहा जा रहा है कि फ्लाई आवर बना दो । अर्थात बंगलादेश जमीन पर रहेगा ग्रीर वहां सड़क के अपर, आसमान पर हम रहेंगे । वहां के नागरिक इस बात को लेकर कलकत्ता हाई कोर्ट में गये । उसमें इस निर्णय को गलत बताया । फिर केन्द्रीय सरकार कलकत्ता हाई कोर्ट के निर्णय के विस्छ सुप्रीम कोर्ट में गयी और मामला वहां पर लटका हुआ है । मैं सीधे-सीधे सरकार से तीन सवाल पूछना चाहता हूं कि धमकी भरेपत कम से कम इस देश में 10 हजार से अधिक लोगों के पास आये हैं । लगभग प्राय: सभी माननीय नेताओं को धमकी भरे पत्र मिले हुए हैं । केवल एक बार नहीं पचासों बार प्रधान मंत्री ग्रीर स्वराष्ट्र मंत्री को धमकी भरे पत्र मिले। उनके जीवन की रक्षा होनी चाहिए। सब प्रकार से उनकी सुरक्षा की व्यवस्था होनी चाहिए लेकिन धमकी भरे पत दे रहे हैं उग्रवादी । इसी वक्तव्य के अन्तर्गत लिखा हुमा है कि पाकिस्तान उग्नवादियों को

पूरी तरह नसे संगठित कर रहा है । थोडे बहत कहीं आपस में विखरे है तो पाकि-स्तान अलग-अलग गुटों को बानिंग देता है कि अगर एक होकर नहीं रहोगे तो हम तम्हारी मदद करना छोड देंगे, मदद वंद कर देंगे । मैं जानना चाहता. हं कि क्या भारत इतना कमजोर हो गया है, इतना दुवेल हो गया है कि वर्षों से एक दिन भी हत्याओं के लग रहे तांते की नहीं रोका जा सका । ? कभी 18 को, कभी 25 की, कभी 17 की, कभी 5 को गोली से न मार दिया हो। भारत के नागरिकों का जीवन क्या कीमती नहीं है ? जब धाप इस नतीजे पर पहुंच गये हैं कि सारी भरारत, सारी खराफातें, रोज की हत्याएं पाकिस्तान के कारण हो रही है ता हमारी मित्रता कब तक पाकिस्तान के साथ कायम रहेगी ? कब हम ऐसी वार्निंग, ऐसी चेतावनी देंगे कि हमारे नागरिकों की हत्याएं कराने में कोई भी देश अगर पहल करता है तो या तो हमारा अस्तित्व रहेगा या उस देश का अस्तित्व रहेगा ? इस भाषा में ग्राप कब बोलेंगे ? इस बात की पूर्ति करने के लिए आप कब कदम उटायमें? में सरकार से जानना चाहता है।

दूसरी बात मैं यह कहता चाहता हं कि सुरक्षा पट्टी बनाने के लिए ग्राप इस सदन में प्रस्ताव लाये थे। मैं उस दिन यहीं पर था । मैंने देखा कि विरोधी पार्टीज में हमारी पार्टी, भारतीय जनता पार्टी, ने सबसे अलग हट कर सुरक्षा पट्टी का प्रस्ताव पारित करने में सरकार का साथ-दिया । आज उस प्रस्ताव को पारित हुए लगभग एक वर्ष होने जा रहे हैं मैं पूछना चाहता हं कि क्या वह सुरक्षा पट्टी का प्रस्ताव धरती पर कहीं दिखाई देता है ? सीमाओं की रक्षा करने के लिए आप क्या कर रहे हैं ? मैं मैकलीयगंज ग्रीर थपराहाट गया था । हमें वहां पर सीमाओं की सुरक्षा जैसी कोई चीच दिखाई नहीं दी । लोग इधर से उधर . आते जाते रहते हैं, स्मिग्लिंग हो रहा है। ऐसी स्थिति में क्या ग्राप भारत की सीमात्रों की सुरक्षा के लिए कोई ठीस सरक्षा व्यवस्था करेंगे जिसमें लगे कि ये सीमाएं एक सक्षम देश की सीमाएं हैं, जागरूक देश की सीमाएं हैं और कोई भी इन सीमाश्रों का उल्लंघन नहीं कर सकता

कटीले तारों से सुरक्षा व्यवस्था नहीं बन रही है। आप लोग वक्तव्य पर वक्तव्य देश की सुरक्षा व्यवस्था के बारे में देते रहते हैं, लेकिन देश की सुरक्षा व्यवस्था को ठोस बनाने के लिए क्या कदम उठाये गये हैं ? तीसरी बात मैं यह कहना चाहता हूं कि ए. के. 47 हमारे देश में थोड़ी माला में नहीं आ रही हैं बल्कि हजाों की संख्या में निरन्तर ग्रा रही हैं। पश्चिम की सीमा से आ रही हैं और पूर्व से भी आ रहीं हैं। श्राप इस बात को मत भलिये कि अब बंगलादेश एक लोकतंत्री देश नहीं रहा है। उसने खुले आम वोषणा कर दी है कि वह इस्लामिक देश बन गया है। ग्राप किसी धोखे में मत रहिये, देश की सीमाओं की सुरक्षा कीजिये। वया श्रापको इस बात की जानकारी है कि ए, के, राईफल कहां की वनी हुई हैं ? आपको इसका उल्लेख स्पष्ट रूप से करना चाहिए । यह राईफल अमेरिका में बनी या रूस में बनी है या वियतनाम में या चीन में , उस देश की खली आलोचना होनी चाहिए भ्रौर स्पष्ट से बताया जाना चाहिए कि किस देश में ये राईफल्स बन । ज्ञाप इस बारे में क्यों मीन किये हए हैं, यह समझ में नहीं ग्राता है । ग्रापको इसका उल्लेख करना चाहिए ।

Statement

SHRI P. N. SUKUL (Uttar Pradesh); Madam Deputy Chairman, in the news item published in 'The Times of India' yesterday, it has been men-tinned that in a letter dated May 3rd, Wassan Singh Zafarwaf wrote to Sukhdey singh Jhamke—I quote:

"Many Sikhs from Gurdaspur are in the Delhi Police. From among them, you select some Sikhs who can keep track of all the programmes of Rajiv and Bufa. After that, we will do away with ithem."

Madam, this is a very serious design to usg our awn policemen to spy on the movements of our Prime Minister and Home Minister and also to help directly in the plot to liquidate them. Shrimati Indira Gandhi was assessinated by her own security personnel. Now, once again, attempts are being made to use the Delhi policemen for fulfilling the evil designs of the terrorists backed by the Pakistanis. Therefore, it is necessary to ensure that our policemen are not influenced and induced by the evil exhortations of the extremists like Wassan Singh and do not become a party to such evil dosigns against their own land and against their own leaders. I would, therefore, like to know from the hon. Minister what is the strategy of the Government *to* insulate our policemen from such persuasions and exhortations of people like Wassan Singh.

The 'Statement' Bays that there is conclusive proof of Pakistan's aid and Support to the terrorist groups in India, These terrorists, at the instance' of Pakistan, are now conspiring to kill our Home Minister and Prime Minister. Madam,' if anything happens to either the Home Minister or the Prime Minister, in my humble opinion we must take it as the worst aggression by Pakistan against India. In my humble opinion we must make it clear ' to the whole world today, including Pakistan, that if, because of the nefarious designs of Pakistan and the terrorists who are their henchmen anything happens to our Prime Minister, India will be forced to launeh an attack on Pakistan. A full-fledged war shall be launched and that must be made clear to Pakistan and all the World. Will our Government make an annuoncement of this kind and make it clear to the world, especially Pakistan, that if anything happens to our Home Minister and the Prime Minister, India will be forced to launch a fullfledged war against Pakistan and, we will try fo liquidate all their leadership.

SHRI V. GOPALSAMY: Madam Deputy Chairman, I fully share the concern of all the Members who have expressed their grave concern here. It is a very serious matter. First ol ail, I would like to knowl from the Srate Minister of Home Affairs, whai

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SHR1 V. GOPALSAMY: Military have you been waiting when you got this vital information alter the Operation Black Thunder? Why did you not come out with a suo motu statement, why have you been waiting the; news item appeared in the Times of India'? You should have alerted the whole country, every section of the society, the press, the Parliament,' about this various matter, fording to the statement, you have recovered 'these documents from the Golden Temple Complex and we are shocked at the reported letters of the terrorists about a plot to assassinate the Prime Minister of India. If you are convinced about this threat, if you are really convinced that there is a real threat /from Pakistan to hatch a plot to assassinate the Prime Minister, if you are convinced that there is a conspiracy at the behest of the high command of Pakistan, why is the Government not taking any action? Some suggestions have been made by some of the Members, but whatever action you. take the country will support you. If there is a real Plot at tha behest of .the high command of Pakistan, if you are really convinced about, whatever action the Government takes to protect the security and integrity 'of the country; to protect the security, of the Prime. Minister, we stand by you. With all sincerity I am paying these words. But I would like v how these letters, written, in Punjabi, reached one particular newspaper. Were they passed on from the Home Ministry Secretariat? How has this particular newsDaper been able to get this letter? Some of the hon. Members went to the extent of sug-gesting, declare war, snap ties, severe our Hvolomatic relations with our sieighbour, with Pakistan. Madam, I recall what happened during the Dperation Brasr, Tanks. The whole Country was shocked at the news of he movement of troops, armed forces owards owr border. Naturally, Our were moved to the border from he Indian side. It may be a matter of oincidence that Mr. Vishwanath Pratap Singh was shifted from Finance to Defence, but we failed to create international opinion about the movement of Pakistan troops; Mr. Zia-ul-Kaq played his diplomatic cards very fully at the Islamic Conference. ' Mr. Mubarak of Egypt contacted our hon. Prime Minister over telephone. as if there was a threat from India to invade Pakistan. That.- message was ' conveyed from the Islamic Conference. General Zia-ul-Haq played his cards very carefully and- he came here to witness the cricket match. Our Foreign-Secretary, Mr. Menon, visited Pakistan and his counterpart came here in the month of June. I would like to know from the Minister whether this matter about the plot to assasinate the Prime Minister and the Home Minister was taken up with the Foreign Secretary, Mr. Sattar, by our Foreign Secretary when that delegation came here. Because it is a Serious matter, I would like to get a specific answer whether this matter was discussed with the Foreign Secretary of Pakistan when he visited here.

Madam, security arrangements are being tightened, I agree. There was a lapse when the Prime Minister visited Rajghat. Karamjit Singh was able to penetrate your security arrangements But wherever we see, we see gun-totting security men with sten-guns and what not. It looks like an army camp. Therefore, Mr. 'Sukul was very correct in saying that when the terrorists have a sinister design to use the security guards, there is every possibility, to plant importers.. We know what happened When the country witnessed the worst tragedy after 30th of January. 1948, when Madam Indira Gandhi, was' assassinated by her own guards so imposter could be planted.

SHRI SUBRAMANIAN SWAMY: You mean on the 3ist October, 1984.

SHRI V GOPALSAMY- No, after the 30th Janaury, 1948, that was the worst tragedy.

Therefore, Madam, I would like to know these things. Also the whole country is concerned about it. When

Reagan sent his war-planes to attack a, despite the protests all over world—'We also eondemnded it, I condemned it on the floor of the of the citizens of Ame-Y Raagan because they Here Was a threat to American lives. Therefotei if there is a .sat to the security of the after cutting across party citizen of 'this country is and by this Government these words, I conclude

Statement

SHRI SUBRAMANIAN SWAMY: IS there is a real threat.

SHRI V. GOPALSAMY:Yes, if there threat real SHRI MADAN BHAT1A (Nominated): Sir, towards the people of Pakistan, we ia this country have nothing but total goodwill- and feelings of depp friend, ship. During the Secnd. World war, Mr. ' The, greatest Wfaston Churchill said: fact of fhe twentieth century is that England and the .United States speak the language. With the people of Pakisshare the same language, share common history and we share com mon culture. But it is a tragedy of the Indian sub-continent that ever since In dependence, except for a short inter im the people of Pakistan have not been allowed a voice in shaping their destiny. It is the militant rulers of Pakistan, supported and egged on by the forces of imperialism, who have heen lipg the tune. I say so on authentic proof, I say .except for a short interreg num because it was Bhutto who introduca modicum of democracy in Pakistan. But once he decided to chalk out dependent line, what was he told by Kis singer? He was told: we sbal) make Borrible example out of you. And that they actually did. Therefore, Madim, so as tha military ruler_s of Pakistan concerned. never have are we can unless with Pakistan ice and rulers until the of-Pakistan come to realise that India has the means and the will to destroy their military machine altogether if they continue to indulge in their nefarious designs agianst India. India picked up the gauntlet which

was thicira by the forces of disirnegra-HQ .they gave a massive mandate to Mr. Rajiv Gandhi. When he this massive mandate from fine 'people of India, he emerged, in fact, as a syrnbol of the patriotism, of Indian people and as a symbol of the determination of (ndian people to maintain their unity

> ping. Up the trust of the by them in him, lim—I say." with all

the rulers oi Pakistan and the forces of imperialism? Firstly, it ig^the policy of the honourable Prime Ministe/ to strengthen the forces- of non alignment which antagonizes the 'forces of imperialism. Non-alignment is not merely a philosp-. hy. It is the most powerful bulwark created in the world against the tendency of . imperialism to stage a comeback through the back door o the side door. It is the. policy of the honourable prime Minister to advance the cause of peace and nu-cjear disarmament which antagonizes the forces of imperialism. It is the policy 'of the honourable Prime Minister strengthen our deep and abiding friendship with the Soviet Union which brought the wrath of the forces of imperialism against the honourable Prime Minister. Unless the forces of democracy succeed in Pakistan or unless this good sense prevails upon the rulers of Pakistan, which can only be by building up the-deterrent military strength of India, we cannot' expect that there shall be any change in the attitude of the rulers of Pakistan.

There is one part of the statement which refers to an international conspiracy. Madam, I would like to add only one thing and, that is, that this international conspiracy against India goes back to the very birth of Paksitan, PJcistan was conceived imperialism, Pakistan was born of imperialism, Pakistan is the child imperialism, and it is only because the forces of democracy would have been able to destroy is the future, the aims and designs of imperialism that they were not allowed to succeed. What is the position today? The military rulers

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of Pakistan are being fed, nourished and nuriuied by imperialism.

The second fact which this statement needs to stress is that it is not merely this international conspiracy and the attitude df Pakistan which have been creating trouble so far as tenonsm in, India and Punjab are concerned. Somie-th-ng goes beyond that. The debate has started because of the revelation that the Prime Minister of this country has become the target of attack so far as the, terrorists, egged on and instigated by Pakistan, are concerned, what t'he statement requires to stress is this, that the honourable P;ime Minister of India, Mr. Rajiv Gandhi, as I said yesterday, has become the most inconvenient leader to the rulers of Pakistan ana to trig forces of imperialism. In any situation, in any circumstance, the military rulers of Pakistan were bound to take advantage df the forces of terrorism in Punjab, but they hav© gone beyond that. They have made the 'honourable Prime Minister of India a special target of attack. Whit are the reasons for this?

They have underrated the forces of patriotism in this country. When Mrs. Gandhi was assassinated, the people Let us not forget that so far as the security of India is concerned, one dt the most powerful factors in favour of the security of India is India's deep and abiding friendship witfh the Soviet -Union. And wlthin the country it is the sagacious policy of- the hon. Prime Minister who envisaged that the only way to keep India together is to adopt a policy of conciliation but tempered with firmness, which has brought fruit. Whether it was the Mizoram accord, whether it was the Puniab accord, whether it was the Assam accord, whether it was the Gorkhaland movement, all these actions of our hon. Prime Minister with regard to (these various areas were inspired by this basic understanding. It I«s succeeded. It has succeeded so far as the Gorkhaland movement is concerned. It fcas succeeded in Assam. It has succeeded in Mizolam. But, so far as Punjab is concerned, he

made his efforts, but, then, the forces of democracy did not succeed, and he had to resort completely to the weapoa of firmness against the terrorists.

Having isaid that, Madam, yestterfiay I mentioned that it is the policy of the hon. Prime Minister to defeat the designs of Pakistan, to instal a puppet, fundamentalism regime in Afghanistan which has further antagonised Pakistan, It is the policy of thg hon. Prime Minister which succeeded in thwarting the designs of Pakistan in makting inroads into Sri Lanka in order to bring about military encirclement of India,' which further antagonised Pakistan.

SHRI V. GOPALSAMV: 'MllrOnry occupation of Sri Lanka by India.

SHRI MADAN BHIATIA: Madam, these are the matters, these are the policies which have made him the mos't inconvenient leader of India and rt vulnerable to the forces of irn-¹ iiisrn and to Pakistan, the rulers of Pakistan.

Having said that, I would like to ask a few clarifications.

First, Madam, I have no doubt, but I would like to seek confirmation whethe* t'he Government has evolved a mechanism of tota^ perfect and daily coordination between the intelligence agencies and the forces entrusted with the task of ensuring the security of the hon. Prime Minister.

Second I would like to know whether the Border Security Force and other s!teps being taken to seal the border will be efficacious and effective he thrust of terrorism from Pakistan into India, and Punjab in particular.

Third, if not, I would like to know what other steps the Government has in mind to reinforce these steps and augment the Border Security Forc;\

Fourth, does the Government have any view that despite all the steps that the Government may take to seal the border, the import of terrorism from Pakistan into India will not be

eliminated unless India has built! up massive retaliatary military capacity to destroy the military machine of Pakistan and the military rulers are made to realise that India has the will and the means to destroy their military machine in order t_0 eliminate terrorism from India?

Thank you, Madam. 9.00

P.M. .

श्री राम नरेश यादव (उत्तर प्रदेश):
माननीया उपसभापति महोदया, मंत्री जी
वक्तक्य पढ़ने के बाद तीन चीजें सामने
आती हैं। पहली तो इसमें इस बात
की चर्चा है कि ब्लैक यंडर के बाद क्या
स्थिति उत्पन्न हुई ? दूसरी बात यह है
कि किस तरह से कितने धमकी भरे पत
लिखे गए ? तीसरी बात इसमें यह भी आई
है कि किस तरह से आतंकवादियों के संबंध
पाकिस्तान से हैं ?

माननीया, मैं कहना चाहना हूं कि जहां तक बातंकवाद का सवाल है, वाहे इधर बैठे लोग हों या उघर बैठे लोग हों, मानना होगा कि आतंकवाद राष्ट्र की एकता और श्रखण्डता के लिए खतरनाक है। प्रश्न यह उठता है कि ग्राखिर जब पाकि-स्ता । से आतंकवादियों के संबंध हैं, वहां से हिंथवार आते हैं, बहां से प्रशिक्षित लोग ग्राते ें, इस प्रकार सारा हाथ पाकिस्तान का दिवाया जा रहा है, तो मैं कहना चाहता हं कि इतने दिनों से यह मामला चल रहा है, बरावर सदन में यह सवाल जाता रहा है और यह सवाल भी बाता रहा है कि इतने आतंकवादी पकड़े गए, इतने हवियार पकड़े गए, किस तरह से तस्करी होती है या किस तरह से पाकिस्तान से, बोर्डर से प्रजिलित लोग या रहे हैं, म्रांतकवादी आ रहे हैं, हथियार आ रहे हैं तो में जानना चाहता हं कि हमारी सरकार, हमारी बोर्डर भिक्योरिटी फोर्स कहां थी, उस समय क्या कर रही थी ? मेरा आरोप है कि इसकी जिम्मेदारी सरकार पर है भीर इसके परिणाम भाग पूरे देश के सामने भारहे हैं। इस आतंसवाद की वजह से, मैं कहना चाहता हूं कि राजनीतिक नेता भी मारे गए, धार्मिक नेता भी मारे गए. सामाजिक नेता भी मारे गए और इसका कूर हाथ पूरी तेजी के ताय पूरे देश के पैमाने पर फैलता जारहा है।

माननीया, यह तीन तथ्य जा दिखाई पड़ रहे हैं, वे भी बहुत ही चिंता का बियय है। यहां पर इस तरह को बात हो और सरकार केवल चिता दिखाकर रह जाय, कोई कदम न उठाएं तो उससे यही बात जाहिर होती है कि सरकार की पोलिदिकल, राजनीतिक विल नहीं है इस मामले से निषटने के लिए अन्यवा इतने दिनों से पंजाब में राष्ट्रपति-शासन है, आपने राष्ट्रपति भासन लाग किया है, लेकिन इसके वाद भी आज जिस तरह े घटना-कम हो रहे हैं, उसकी आग दूसरी जगह पर भी जा रही है और यह न केवल देश के लिए चिंता का विषय वन गई है बल्कि वाहर दूसरे देशों में भी इस पर चितन किया जा रहा है कि आखिर हिंदुस्तान में ऐसा क्यों हो रहा है, हिदुस्तान कहां जा रहा है ? यह सारी जिम्मेदारी सरकार की है और जब सरकार की जिम्मै। री है तो मैं कहना चाहता हं कि बहत सफाई के साय उधर बैठे लोगों को भी देखना चाहिए कि कहीं ऐसी बात तो नहीं है कि कहीं सरकारी मशीनरी में, सरकार में कुछ लोग ऐसे तो नहीं बैठे हुए हैं, जिनका हाथ हो कि जिनकी वजह से ऐसे तत्व आते हैं हिन्दस्तान की सरहद

माननीया, तकलीफ होती है मामनीय मंत्री जी के वक्तव्य को गढ़ने के बाद क्योंकि सचमुच में इस वस्तव्य में जिन बातों की ग्रोर इशारा करना चाहिए था, जो प्रश्न आए थे जधानमंत्री जी की सिक्योरिटी खतरे में है, पहले भी इंदिरा गांधी जी की हत्या हुई है, बहुत से लोगों की हत्या हुई है, यह सारी बातें सदन में बाई, वह नहीं है। इतना जरूर है कि पाकिस्तान से धगर आतंकवादी प्रशिक्षित होकर आ रहे हैं, वहां से हथियार आ रहे हैं, तो आखिर सरकार पाकिस्तान के साथ क्या करने जा रही है ? कैसा रिप्ता यह पाकिस्तान से रखना चाहती है ? आज तक किस तरह से इस घटना के बाद, घोटनिंग के बाद पाकिस्तान से किल तरह के संबंध बनाए रखने के लिए भारत सरकार की छोर से [श्री राम नरेश यादव]

कार्यवाही की गई ? इसका एक भी उल्लेख, जरा भी उल्लेख इस बयान में नहीं है।

Statement

माननीया, यह भी विचारणीय वस्त है कि हथियार आते हैं, लेकिन पाकिस्तान केपास कहां से ग्राते हैं ? यह बात सरकार श्रौर सरकार में रहने वाले लोग जानते हैं, देश की जनता जानती है, लेकिन एक भा शब्द उसके बारे में नहीं कहा गया। मैं स्पष्ट कहना चाहता हं कि यह अमरीका से हथियार बारहे हैं, पाकिस्तान में एटम-दम सारी चीजें अमरीका से आ रही हैं। पाकिस्तान एक छोटा सा देश और ग्राप सारा ब्लेम, केवल पाकिस्तान पर लगाकर के अपनी जिम्मेदारी से नहीं बच सकते हैं ग्रौर जब ग्राप जिम्मेदारी से नहीं बच सकते तो पूरी जिम्मेदारी इस सरकार की है। यह सरकार जो ग्रातंकवाद के सामने घुटने टेकती रही है, उसी के कारण ब्रातंकवाद बहुत तेजी के साथ फैला है। मैं जानना चाहता हूं माननीय मंत्री जी से कि ब्राखिर सारा मामला वहां से हो रहा है तो आपने सीमाओं की रक्षा किस तरह से की ? अगर नहीं की तो क्यों नहीं की ? जो हथियार वहां से ग्रारहे हैं, उस पर प्रतिबंध लगाने के लिए ग्रापने क्या कार्यवाही की ?

दूसरी वात ग्रापने पाकिस्तान के साथ कैसे संबंध बनाने का फैसला किया है? भ्रगर यही स्थिति बनी रही तोपाकिस्तान से संबंध जैसे ग्राप बना रहे हैं ,वैसे ही रखना चाहते हैं या कड़ा जवाब देने का भी काम करेंगे? चाहे उधर के बैठे हए लोग हों या इधर के बैठे हुए लोग हों, हमारे देश की आजादी के लिए पंजाब के, वहां के कांतिकारी लोगों ने खन बहाया है, वहां के लोग राष्ट्रीय एकता ग्रीर ग्रखंडता पर खतरा होते नहीं देखना चाहते। यह हमारे देश की 80 करोड़ जनता के लिए बहुत भर्मनाक बात हो रही है। इसलिए मैं कहना चाहता हं कि इसमें श्रमरीका का जो हाथ है, जो सारा हथियार वहां से आ रहा है, उसके बारे में सरकार की क्या नीति है ? यह भी स्पष्ट होना चाहिए क्योंकि यहां 80 करोड जनता का प्रतिनिधित्व है और अगर यहां से सरकार की नीति नहीं जाती है देश की जनता के सामने कि आतंकवाद से निपटने के लिए सरकार द्वारा कौन से कदम उठाए जा रहे हैं तो निश्चित रूप से यह सरकार भला करने वाली नहीं है और ऐसे खतरे बढ़ते रहेंगे।

इन्हीं शब्दों के साथ मैं चाहगा कि मैंने जो प्रश्न उठाए हैं, उन पर माननीय मंत्रा जी जवाब देने का कब्ट करेंगे। धन्यवाद।

डा॰ रत्नाकर पाण्डेय (उत्तर प्रदेश): श्रादरणीय उपसभापति महोदया, कल सदन समक्ष माननीय गृह राज्य मंत्री ने जा विस्तृत सूचना रखी है प्रधान मंत्रो का हत्या के षडयंत्र के संबंध में, उसका मैंने पूर्ण अध्ययन किया है। महोदया, 1974-75 में दिल्ली की दीवारों पर, गुरुद्वारों के स्रासनास हम ने पढ़ा था "राज करेगा खालसा" "ताकत बंदूक की गोली से ग्राती है।" परंतु निरंतर उपेक्षा के का**रण** हम को जो कार्यवाही करनी चाहिए थो वह न करने के कारण जिस तरह से हमने इंदिरा जी को खोया वह सारा देश जानता है। इंदिरा गांधा को उनके पौरुष, वीरता और राष्ट्रीयता गरिमा की अभिवृद्धि के लिए हमारे सदन के माननीय सदस्य श्री ग्रटल विहारी वाजपेयी जी ने दुर्गा का ग्रवतार कहा था। उस दुर्गा का ग्रवसान हमारे सेक्युरिटी फोर्सेस की उपेक्षा के कारण, उस मे विजिलेंस दृष्टि की कमी के कारण हथा। इंदिरा गोंधी का खुन ग्रिभ इतिहास के पन्ने पर सुखा नहीं है। उसके बाद माननीय राजीव गांधी जो का व्यक्तित्व उनका ग्रकेने का व्यक्तित्व नहीं रह जाता है, वह 80 करोड़ भारतवासियों के रूप में देखे जाते हैं। ब्राज जिस तरह से उन्होंने दुनिया के दबे हए, पिछड़े हए और ग्रपने ग्रधिकारों से वंचित लोगों के लिए ग्रावाज उठा रखी है, उस कारण से जाने कितने लोग उनके प्राणों के लिए घात लगाए हुए बैंटे हैं। चाहे राजधाट पर गांधी जयंती के दिन वापू की समाधि पर अर्जनगण हुआ हो, चाहे श्रीलंका में हुआ हो या ग्रौर कहीं धोटनिंग के पन्न मिले हों, हम कब तक मुक दर्शक बनकर यह सब देखते रहेंगे। अभी कल ही मुझे एक

प्रश्न के उत्तर में बताया गया कि पंजाब में चाल वर्ष में 26 जलाई तक 1381 व्यक्तियों की भ्रातंकवादियों ने हत्या की है। मुझे यह भी जानकारी मिली है कि कितने आम्सं पकड़े गए हैं, लेकिन मैं अधिक समय नहीं लेना चाहता वरन सिर्फ यही कहना चाहता हं कि आज पाकिस्तान तो वंघट है। ग्रगर उस घंघट को उटाया जाये तो ग्रसली चेहरा सामने ग्रा जाएगा । चीन के हथियार पकड़े जा रहे है, ग्रमेरिका के हथियार पकड़े जा रहे हैं। माननीय उपसमापति महोदया, मैं माननीय पशपति नाथ सुकूल के विचारों से पूर्णतः सहमत हुं कि क्या भारत सरकार का पौरूष चक गया है ? "मरती है यह देह पाथिव, यश कभी नहीं मरता है।" जिस देश के नौजाानों ने पैटर्न टैंक को तोड़ दिया, द्याज सरकार क्यों सोच रही है कि **उसका** पौभ्य चुक गया है, उसकी वीरता चक गयी है। ग्राज भी हमारी सैन्य मक्ति में बहुत बल है। महोदया, हथियार नहीं लड़ते हैं, देश का मनोबल लड़ता है। मैं सरकार से जानना चाहता हं कि क्या िस तरह से राजीव गांधी या मंत्री श्री बटा सिंह पर चोटिनिंग की गयी है, वह सामान्य बीज है ? मैं सरकार को ब्लेक थंडर ग्रापरेशन के लिए बबाई देना चाहता हं। यह छः दस्तावेज सदन के सामने पहले ग्राने चाहिए थे। यदि टाइम्स ग्राफ इंडिया लीक ग्राउट नहीं करता तो शायद यह चीज सामने नहीं श्राती । यदि पहले यह चीज सदन के सामने ग्राती तो हमें सरकार की क्षमता पर गर्व होता । इन चीजों को देश से छुपाकर हम नहीं रख सकते हैं। गुरदासपुर के कितने लोग दिल्ली पुलिस में हैं, सिन्यरिटी में काम कर रहे हें? मैं सनझता हं कि सरकार ने उसकी जांच पड़ताल की होगी, उसका विस्तृत विवरण सदन के सामने भाना चाहिए।

और दो-तीन जिज्ञासाएं में करना चाहंगा । एक-कहा गया है कि बिना तारीख के पत्र में लाभ सिंह ने मल्कियत सिंह को यह श्राण्वासन किया है कि शस्त्रों की कोई कमी नहीं है और

हथियारों के लिए निर्देश प्राप्त होने पर वे भेज दिए जाएंगे"। ये हथियार कहां से ग्नाएंगे, कब भेजे जाएंगे, ग्रीर किनको भेजे जाएंगे? विदेशी ताकतें तो लगी हुई हैं, देश में कीन पंचमांगी हैं? वे किनको भेजे जाएंगे? उसका विस्तृत विवरण हमें मिलना चाहिए।

by Minister

दुसरे-"आपरेणन ब्लेक थंडर के बाद पाकिस्तान में रह रहे भ्रनेक सिख आतंकवादी (तमय की घंटी)...। मैंडम, मैं क्लैरिफ़ि-केशन ले रहा हूं। नामतः वासन सिंह, जफरवाल, सुखदेव सिंह बब्बर, सुखदेव सिंह झमके, ग्रनार सिंह ब्रह्मा, खालिस्तान परिवद के बलबीर सिंह सन्च तथा श्रकाल फोडेरेशन के कंबर सिंह ने स्थिति का जायजा लिया। पंथिक कमेटी और बब्बर खालसा ने भारत में अपने सदस्यों को" ये कौन से सदस्य हैं पंथिक कमेटी ग्रीर बब्बर खालसा के ग्रीर उनका पता लगाने के लिए सरकार ने क्या कारवाई की है, में यह जानना चाहता हं ?

तीसरी जिज्ञासा मेरी है कि यह कहा गया है ग्रंत में "कि हम सभी को 2-10-86 को राजघाट पर प्रधान मंत्री की जान पर किए गए हमले की जनकारी है। अत्याधिक कख्यात आतंक-वादी हरजिन्दर सिंह उर्फ जिन्दा को दिल्ली में गिरपतार किया गया और उसकी गह मंत्री की हत्या करने की योजना को विफल कर दिया गया। बेहतरीन प्रति ग्रासचना कार्यवाही को इसका श्रेय जाता है"। इसके मूल में कौन से षडयंत्रकारी थे, जो प्राइम मिनिस्टर पर गांधी जी की समाधि पर आक्रमण करने की कोशिश की गई, उसका खलासा, ये सब चीजें देश की जनता के सामने श्रानी चाहिए। इसका भी स्पष्ट स्पष्टीकरण हो।

मान्यवर, उपसभापति जी, माननीय राजीव गांधी जी की जिन्दगी सारी दुनिया के जो कोटि-कोटि दवे हुए, पिछड हुए लोग हैं उनकी जिन्दगी का प्रतीक वन गई है और इस देश में अगर कोई भी ऐसा वारदात हुई, चाहे सरकार की लापर-वाही से हो या किसी और कारण से हो

[ड.० रत्नाकर पांडेय]
यह देश वर्दाक्त करने को तैयार नहीं है।
इन शब्दों के साथ मैं अपनी जिजासाओं
का समाधान माननीय राज्य गृह मंत्री
जी से चाहुंगा।

Statement

SOURENDKA PROF. BHATTA-CHARJEE (West Bengal): Madam Deputy Chairman, it has come to be a practice that no statement of importance is made by the Government unless the press takes up the issue. It is all the more deplorable, particularly in this case, when it reveals a wide network of conspiracy, and on top of it, a conspiracy against the Prime Minister of the country and the Home Minister. Now, certain documents have been placed before the House but this was not done immediately after those were obtained, making allowances for the time just to process them. It is quite delayed at that. It goes without saying that the Government of the country is responsible for the lives of its citizens, not to speak of the Prime Minister or ttoe Home Minister. Unfortunately, our country was faced with the great tragedy in 1984 when the then Prime Minister of the country, laid down her life at the hands of assassins. The Government today must assure us that they have learnt the lesson and foolproof steps are being taken to protect, besides the people of the country, of which there is hardly any evidence, at least the highest in the land. Mr. Bhatia referred to the Prime Minister being in the most vulnerable position. That is a very sad commentary on the Government and the country. It should be stressed by the Government as to whether it is a fact or not. If the Prime Minister of the country, even after the 1984 experience, is in the most vulnerable position that is something which would speak of the worthlessness of rfr" Government. Let Us hope that the position is not like that. In their an?er against Pakistan for backing that terrorists. Members should not become sentimental. I heard a Member telling that we should openly state

that there would be urge-scale war against Pakistan and all their top leaders would be assassinated. As is well known, parliament is not a forum of conspiracy. It is an open forum and statements which are made here will, not only can, have wide repercussions. So, in our anger we should not give vent to unbridled sentiments. That thing must be kept in mild very clearly. The situation is, undoubtedly, very grave. We insist that the Government take necessary steps to assure the country that it is competent to meet the danger. At the same time, I would ask, if after all these exposures regarding the role of Pakistan, in black and white, by the Government of India, it would be prepared at least to sevens diplomatic relations with Pakistan. Otherwise, to blow hot and cold at the same time won't carry conviction with anybody. I would expect that the Government would come forward with a very frank, at the same time balanced, statement, balance born out of strength. Thank you, Madim.

SHRI VISHWA BANDHU GUPTA (Delhi): Madam Deputy Chairman, it is obvious from the published documents that we are dealing with an international conspiracy for eliminating the hon. Prime Minister and our Home Minister. Madam, this is a matter which we cannot take lightly. Therefore, it is for the Government to think of adequate steps. I would like to know from the Home Minister whether he has adopted modern methods for combating this kind of terrorism and terrorist plans. He has outlined some of the steps. A conspiracy of this type can only be combated when, we use the same kind of sophisticated equipment as others are capable of possessing. Has he made adequate arrangements for acquiring such equipment, That is point No. I.

Point No. 2 is: I wo'ild like to know what steps he has taken for adequate

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and modern training of our security forces and intelligence forces. Can they deal with a situation of this type? It is very fortunate that we had an Operation Black Thunder. Supposing we did not have it, we would not have the possession of these documents. There would be no information for us to deal with the situation and the conspiracy. Now, the point is, unless our intelligence forces are brought up to the international level with sophisticated equipment, such kind of threats will continue. Of course, when we are dealing with Pakistan, it is again a serious matter. I think the Government should take steps to make it cuite plain and clear to Pakistan that we shall not take' this kind of matter lightly and we shall deal with Pakistan, if necessary, in the severest terms

ङा॰ अवरार अहमद खःन (राजस्थान्)ः उपसभापति महोदयाः देश धे आतंकशद फैलाने के लिये दोषी है पाकिस्तान । देश के अन्दर आंत्रकवादियों को संरक्षण देने के लिये दोवी है पाकिस्त न । देश के अन्दर्र ग्रातंकवादियों को प्राचनिक हथियार देने के लिये दोषी है पाकिस्तान । भारत में अपने वाली नस्लों व यवा पीठी को मादक पदार्थी नशीली दवाइयों के माध्यम से वर्बाद करने के लिये दोषी है पाकिस्तान । श्रीमती इंदिरा गांधी की हत्या के लिये दोषी है पाकिस्तान ग्रौर ग्रब राष्ट्रीय एकता के प्रतीक, देश के विकास के छोतक हर दिल अजीज प्रधान मंत्री श्री राजीव गांधी की इत्या के षड्यंत्र के लिये दोषी है पाकिस्तान 🔻 क्या हम इस प्रकार से इनके शिकार होते रहेंगे ? मैं माननीय मंत्री जी से जानना चाहता हूं कि हम यह सब देखते रहेंगे ? कब तक हम और पाकिस्तानी षडयंत का शिकार होते रहेंगे ? अद तक इन ख्नी दरित्दों से हम अपनी धरमत लटाते रहेंगे ? कब तक हम और अपनी मांश्रों श्रीर बेटियों की अहिति देते रहेंगे ? कितनी और इस देश की युहागनों को विधवा होना पडेगा? कब तक और मासूम बच्चे यतीम होते रहेंगे ? मैं आपके माध्यम से यह कहना चाहता

हुं कि अब समय ह्या गया है कि पाकिस्तान को अपनी श्रीकात श्रीर हैसियत बतादी जाय । आज हमारे देश में जो कुछ हो रहा है वह ाब सीमाओं के साध्यम से हो रहा हैं। मैं यह कहना च।हता हूं कि हमारी सीमाओं की सुरक्षा के लिये जे भी प्रबंध किये गये हैं उनके प्रति मैं भारी असंतोष व्यक्त करता हूं । वहां पर जिस प्रकार से ग्रीर जितनी दूरी पर चौकियां बननी च।हिये और िप हियों को जितनी दूरी पर तैन स किया जान। चाहिये उतनी दूरी पर उनको तैनात नहीं किया जाता है। इतनी दूरी से सीमा की स्रक्षा नहीं हो सकती है। जब तक ऋष इतनी दूरी पर सिपाहियों को तैनास नहीं करेंगे कि वे एक दूसरे को देख के तर ता यह प्रान्ध परा नहीं हो। सकतः है। आज आप फेसिंग करते के लिये प्रयास कर रहे है, फेसिंग की बात की जा रही है। मैं माननीय मंत्री जी से कहना चाहता है कि अंतर कहीं बकरी या गाय को रोजने के लिये फेंसिंग करना हो तो फेरिंग कामयाच हो सकता है, लेकिन हदा के इपार पर चलते वाले प्रातंकवादियों को रोकने के लिये काययाव नहीं हो सकता है। आप परिचय पत्र देने की बात कर रहे है, लेकिन इससे तो सीमाओं के प्राप्तपास रहने वाले उन दरिन्दों भीर देश के यहारों को लायसेंस मिल जायगा जो आतंकवादियों को मदद करते है। श्रापको नजदीक नजदीक चौकियां स्थापित करनी चाहिये। भगवान न करें अगर कोई अशुभ ात हो गई तो इस देश के अन्दर स्रोग लग जायेगी, लोगखून के प्यासे हो जायेंगे और इस देश की गलियां मरघट बन जायेंगी । इसलिये में माननीय मंत्री जी से छ।ग्रह करना चाहता हं कि वे प्रधानमंत्री जी की जीवन एका के लिये ठोस कदम उठाये और उसका यहां पर स्पष्ट उल्लेख करें।

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM); Madam, yesterday I came out with a long statement because I wanted to

[Shri P. Chidambaram]

share with the House as much information as we have in our possession. But I find that even a long, elaborate, detailed, statement is criticised as not frank or objective or balanced. I do not believe that we have shared so much information on a sensitive subject at any time before. But it is not correct to say that all this information came to us only after Operation Black Thunder. If honourable Members take a close look at the statement they will find that the information which is stated on pages 3,4 and

Statement

5 is our information which has no connection Operation Black with been collected Thunder but it has through our own sources, our own intelligence agencies. Specific threats to the life of the Prime Minister which I have narrated on page

6 are again based on information collected through our agencies. "Operation Black Thunder" yielded some decuments and these documents corroborate the information in the possession of the Government. One of these documents was published in a yesterday and, therefore, newspaper the documents seized from the Golden Tfmple Complex have been highlight ed But I wish to assure the "House that intelligence agencies and our sources continue to provide us with an abundance of information some which is developed as intelligence and we plan our steps, our defences and our responses based upon the intelli gence that we develop and ^hat we receive.

Madam, I am sorry that even after so much information has heen given, there should be some Doubting Thomases I heard an honourable Member repeat more than once "if you are convinced about the information....". I wish he stood up and said that he was not convinced. I am convinced, the Government is conviced and, as I found the mood of the House yesterday here and as my colleagues found the mood of the other House yesterday, most of the Members are convinced. In fact, I would have been happy if I

can say that all the Members are convinced. I am only sorry for anyone who would still doubt the authenticity and the reliability of the information placed before this House,

by Minister

One honourable Member characterised my statement as a string of in-nuendos. Unfortunately, he is not here. From what I have heard him speak earlier, it is his habit to confuse an innuendos for a fact and, therefore, he indulges his habit of confusing a •fact for an innuendo. Madam, there is no innuendo in my statement. My statement is based upon documents which have been recovered, interrogation reports and other investigative reports that are in our possession. In fact, when the Home Secretary of India and the Interior Secretary of Pakistan met for discussions, we placed before the Pakistani authorities some of this information, particularly the ilntcjrrogation report and (confronted them and said, "What have you got to say for this?". They had no answer and, in fact, they can have no answer.

Madam, a reference was made to a report in a weekly magazine. I am sorry that the magazine should have carried such a report without caring to check its veracity with those in Government That report is stoutly denied. At no time has any Government organisation or any Government agency aided or abetted any terrorist group. In fact, this kind of disinformation is spread by interested parties and we in India should not fall a prey to such disinformation.

SHRI V. GOPALSAMY: Mr Minister, will you wait for a while?

SHRI P. CHIDAMBARAM: You can ask after I have finished.

Madam, there was another reference and that was to the security belt. I have made it repeatedly clear what this House had passed under article 249 was a resolution to make laws in respect of subjects under List II But there was a clear conditionally that we should consult the

State Governments. When we consulted the State Governments the then Government of Punjab was stoutly opposed the creation of a security belt and even today the Government of Punjab is opposed to a security belt because, I think-after I have visited the border on several occasions I am convincedthat the security belt will not work. We have over 9b villages right on the border, almost touching the zero line. The security belt would involve displacement of large numbers of people, depopulating the villages, and it will not work. That is why the Action Plan, a.s I said earlier in answer to a question vesterday. takes note of the reality On the ground and provides for security fencing and some other measures which have, I believe, yielded some results in the last three or four months Madam, an hon. Member raised the question; is Mr. Rajiv Gandhi particular target? Let us clear our minds of any such doubts. The Prime Minister of India, Mr. Rajiv Gandhi, is a particular and specific target. I said in my statement that mindless and indiscriminate killings of common people is one element of their strategy and I am sorry that innocent people, women and children, migrant labourers, shopkeepers, farmers and towns people, are being killed; I am sorry for that. I grieve for that. We try to take steps to counter that mindless and indiscriminate violence. It is another element of their strategy that specific targets like the Prime Minister of India, the Home Minister of India and some others— I not mention names—should be eliminated. Mr. Rajiv Gandhi is a target, because he occupies the office of the Prime Minister of India, And, therefore, while we take care of mindless and indiscriminate violence against common people we have to be careful to ensure that the person who occunies the office of Prime Minister is. not killed.

In the same vein there was criticism that the Prime Minister has distanced

himself from the people.

AN HON. MEMBER: May I... (Interruptions)

SHRI P. CHIDAMBARAM: Clarifications afterwards. If it is a point of order, I yield. But after I finish 1 will answer if there are any questions still.

Prime Minister, it was said, has distanced himself from the people. Far from it. He has not distanced himself from the people. I can produce information about the numbers people he meets everyday—group meetings and individual appointments. I am sure many hon. Members have met the Prime Minister. He meets large groups of people, practically every day. In fact, the Prime Minister, in the last two years since I have been looking after this work, has frowned upon the kind of security arrange ments made. For that if anybody has to take the blame it is I. I take the responsibility for security arrange ments around the Prime Minister. These arrangements are reviewed from time to time. Sometimes strengthened. they are Sometimes more liberal. For we arc example, when he travels in Andhra Pradesh we have liberal security arrangements. When he travels in Tamil Nadu, except in some parts we make liberal travel arrangements. But when he travels in Harvana we have to be very careful. I do not think that you can lay down any hard and fast rules. The Prime Minister has very little say in the security arrangements as it should be. Let me...

PROF. SOURENDRA BHATTA-CHARJEE: On a point of order. "The 'Home Minister in his reply referred to certain steles in a manner which would seem to be having innuendos and insinuations against that particular State.

THE DEPUTY CHAIRMAN: No. it is not that. (*Interruptions*)

SHRI V. NARAYANASAMY: Who are responsible for the Rajghat incident?

SHRI P. CHIDAMBARAM; Therefore, the Prime Minister has very little say in this security arrangements. These are entrusted to professional agencies. I am guided 'by the advice of these agencies and we are making these arrangements.

Statement

Madam, let me reiterate that we are aiways on guard. I know that reports have pointed fingers to the Delhi Police. But I think that the Delhi Police is officered by fine officers who lead their men, who inspire their men and who guide their men properly. But we will continue to be on guard. We have invested a great deal on modern equipment and modern gad-getry. This House was pleased to pass the Special Protection Group Bill. The SPG has been created to ensure that the Prime Minister's security is streng thened. We will continue to do everything that is necessary to ensure the security of the Prime Minister, the Home Minister and others who are har targets as opposed to soft targets. At the same time, I entirely agree with an hon. Member who said that the general environment of security-must be improved. Unless we improve the general environment and the neral climate, we cannot provide 1-proof protection to any individual. The steps we have taken in the Punjab and elsewhere in the last tlirea or 4 months are intended to improve the general environment to make it more safe. I do hope that there will be a day when all these guards who surround us will vanish. Nobody is happy about these guards. Nobody wants these guards These guards are a tremendous restraint on your movent. One can!t even take a walk or go shopping. One is not happy about these guards. I hope a day will come soon when all these guards will vanish, when we can move more freely and we are not in such a situation.

I d₀ not wish to take this opportunity to go far beyond the statement. It is a very sensitive matter. I can understand the emotions and the intensity of feeling of the hon. Members. I believe that what I have said is

more than enough. We have already said In this House that Pakistan is following a suicidal policy. It is a policy which will not yield them any results. It will only bring misery to the people of both the countries. I sincerely hope that Pakistan will retreat from this policy. I hope that they will see reason. I hope wisdom will dawn upon them. I sincerely hope that the collective vioce of this House will echo in the hearts of the leaders of Pakistan and they will retreat from the suicidal policy which they are following.

by Minister

SHRI V. GOPALSAMY; The hon.

idea reference to my speech. Actually I chose my words very carefully. I asked whether the Government is really convinced about the plot to assassinate the Prime Minister of India at the behest of the High Command of Pakistan I have used my words very carefully. Is the Government convinced about the plot at the behest of the High Command of Pakistan? This is a very serious matter I asked that in case we are really convinced that there is a plot at the behest of the High Command of Pakistan, what action was the Government going to take? But I am not convinced about it.

SHRI SUKOMAL SEN (West Bengal): The hon. Minister has made many points. The Black Thunder Operation took place in the month of May. The incriminating documents were seized at that time. These were very important documents involving the life of the Prime Minister and also the Home Minister. I would like to know why the Government remained silent for these two months until the newspapers game out with it. Now the Minister is making a statement.

Such a serious thing was not divulged to the House for two months.

SHRI GURUDAS DAS GUPTA: I

categorically wanted the Minister to say that it is not Pakistan but the ruling circules of Pakistan. No distinction has yet been made by the Minister while replying to this point. Why is he shy of naming the American imperialism? It is as clear as broad daylight. 'Why is he shy? Why is he singling out the' Congress Party in his ment? Why does he not speak about the secular, parties which have been made targets?

SHRI V. NARAYANASAMY: I as-a specific question about the Rajghat incident which took place on October 2, 1986. I sought clarification a the hon Minister about it because it is in the statement. Who were responsible for it? What was the outcome of the inquiry? Who were the persons involved? Is the Government taking action against them or net? the Government taken up the issue with President Zia-ul-Haq' and what was the response from him?

PROF. SOURENDRA BHATTA-CHARJEE: What about severing diplomatic relations with Pakistan?

SHRI SOHAN LAL DHUSIYA Uttar Pradesh): I would like to know from the hon. Minister as to what action has been taken against those Governments who have supplied up til] now the weapons which have created troubles an < j havoc in India.

SHRI P. N SUKUL (Uttar Pradesh): What about warning Pakistan about the dire consequences if anything happens here?

श्री सत्य प्रकाश मालबीय (उत्तर प्रदेश) वहांदया, टाइम्स आफ इंडिया में कल जो खबर छपी थी उसके सिलिसिले में सरकार ने दिल्ली में पाकिस्तान के जो हाई कमिण्नर है का उनके यहां अपना कोई विरोध प्रकट किया है या नहीं?

'. SHRI M. A. BABY (Kerala): Madam, I just want to put one sen-

tence. It is against the spirit of this statement that only Congress (I.) is being mentioned. I am not against mentioning the name of any political party-----

SHRI P. CHIDAMBARAM; I will ciarify.

THE DEPUTY CHAIRMAN; He will clarify that.

SHRI M. A BABY: But my is that different political parties been made the targets That, was it should be reframed. That is m. ion.

SHRI P. CHIDAMBARAM: lion Members have not read my ment proparly. I am not saying Co: gress(I).. (Interruptions) I am not

Saying Congress (I). I am saying the interrogation reveals that have been given directions to B and $C\dots$

SHRI V. GOPALSAMY: Wha the experience...

SHRI P. CHIDAMBARAM: i am not faking about experience

SHRI M. A. BABY: CPI and : pie are the targets.

SHRI P. CHIDAMBARAM; if you remember, more than once in House I have Paid tribute to the CP and CPM for the manner in which they are functioning in Punjab fit terrorists. This is a summary of the interrogation report and the information gathered in the documents, I not put in the name of a party if it is not mentioned in that document o: it is not revealed by the interrogation report. But I have repeatedly paid tribute to the CPI and CPM for ding shoulder to shoulder.

Madam. Mr. Gopalsmay has fed he dobut. Well, I don't think T need clarify to him further if he has now qualified his *dobut* We will allow it to rest there. As far as Mr. Mar:

yanasamy's question is concerned, yes. action...

SHRI GURUDAS DAS GUPTA: What about America?

SHRI P. CHIDAMBARAM: I am coming to you.

As far as Mr, Narayanasamy's question is concerned, yes, action is being taken, departmental action is being taken. An Enquiry Officer has been appointed. The officers in charge are bt-ing dealt with in a regular departmental enquiry for the Rajghat incident.

As regards Mr. Gurdas Das Gupta's question, obviously a statement of this nature and clarifications in response to questions is not the appropriate forum to make such a major pronouncement. The fact is that we have come out with such a statement and the voice of this House, I am sure, will send a diplomatic message to whoever has to receive such a diplomatic message.

SHRI GURUDAS DAS GUPTA: Again you are non-commital. You are ambiguous.

SHRI P. CHIDAMBARAM: Madam, niy friend has the luxury of sitting on an Opposition bench...

SHRI GURUDAS DAS GUPTA: You have the responsibility of the Treasury benches. You have to name the power who is against India.

SHRI P. CHIDAMBARAM: I have the responsibility and the restraint of sitting here. And I cannot answer... (*Interruption*) I cannot aswer in the manner that, he wishes me to asnwer, (*Interruptions*)

THE DEPUTY CHAIRMAN": Now the House stands adjourned for lunch and will meet again at 2.45 p.m.

The House then adjourned for lunch at forty-four minutes Past one of the clock.

The House reassemble after lunch at forty-seven minutes past two of the clock,

The Vice-Chairman, Shri Anand Sharma, in the Chair.

SHORT DURATION DISCUSSION Recent Disclosure in the Press Kea-garding the Bofors Deal—Contd.

उपसमाध्यक्ष (श्री श्रानन्द शर्मा) :
श्री बेंकल उत्सिही । इससे पहले श्राप महिना करें, एक बात सभी माननीय सदस्यों के लिये कहना चाहता हूं, यह तय हु श्रा है कि पांच को तक हम इस डिसकशन को खतम कर दें ? तो सभी सदस्यों से यह निवेदन है कि जो समय तय किया गया है हर पार्टी के लिये, जिस तरह कांग्रेस पार्टी के प्रत्येक सदस्य के लिये 15 मिनिट तय हुये हैं, लोकदल के लिये 7 मिनट, ए•डी० एम०के० के लिये 6 मिनिट, वी०जे०पी० के लिये 8 मिनिट श्रीर वाकी दूसरी पार्टीज के लिये

The time is fixed. I a mjust requesting, please try to be brief, before we start this discussion today. I seek your cooperation. (*Interruptions*).

SHRI V. GOPALSAMY (Tamil Nadu): When the discussion was started, in between the Prime Minister's security problem came and there was discussion on that and..-.

THE VICE-CHAIRMAN (SHRI ANAND SHARMA) j No time has been taken out of this discussion.

SHRI V. GOPALSAMY: At least Members from this side should be given more time. (*Interruptions*).

THE VICE-CHAIRMAN (SHRI ANAND SHARMA): Shri Shiv Shanker took the Congress Party's time.

श्री बेकल ''उत्साही (उत्तर प्रदेश):
महोदय, में श्रापका शुक्रगुजार हूं कि आपने
मौका दिया । कल जो मैंने अपने विचारों
को, जिसे लोग प्रोज में कहना चाहते हैं;
मैंने पोइटरी में पेश करने का साहस किया
तो कुछ हमारे दोस्तों को जरा चोट
लगी थी, उसके लिये क्षमा चाहता हूं।
श्रगर आप इजाजत दें तों अपनी बात पूरी
कह दूं।

उपसमाध्यक्ष (श्री ग्रानन्द शर्मा) ह ठीक है।